

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 8

IA(I.B.C)/2591(CH)2023, 1264/22, 935/23

**CP (IB) No. 199/Chd/Pb/2020
(Admitted)**

IN THE MATTER OF:-

Adit Goel Prop. Adit Collaboration

...Petitioner

Versus

Best Zone Builders & Developers Ltd.

...Respondent

Under Section: 9, 30, 43(1) r/w 44(1) 66(1), IBC 2016

Order delivered on 01.05.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

**For the Resolution : Mr. Harsh Garg, Advocate
Professional in all
the IAs**

ORDER

IA(I.B.C)/2591(CH)2023

Compliance affidavit has been filed vide Diary No.03404/3 dated 29.04.2024.

The same is taken on record. It is stated by Mr. Harsh Garg, that he has already filed an IA in pursuance of the order dated 08.04.2024 recorded in IA No.2591/23 for extension of time for submission of the resolution plan. The same is stated to be filed vide Diary No. 1501 dated 29.04.2024. The Registry is directed to list the same application before us on the next date of hearing.

List on 05.06.2024.

1264/22 and 935/23

Affidavit of service in IA No.935/23 has been filed vide Diary No.00918/1 dated 30.04.2024. The same is taken on record. Affidavit of service has been filed in IA No.1264/22 vide Diary No.02156/2 dated 30.04.2024. The same is also taken on record. Ld. Counsel for the Resolution Professional has stated that no respondents could be served and has requested for substituted service upon them. Request accommodated. Ld. counsel for the RP is directed to adopt the mode of substituted service upon the personal guarantor and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area and file affidavit of service along with copy of postal receipt, tracking report, copy of email and paper clippings, if applicable, within two weeks. Reply if any, be filed within two weeks thereafter, with a copy in advance to the counsel opposite. Let the matter be listed on 05.06.2024.

Sd/-
(L. N. GUPTA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)